

| Comments/Feedbacks received in response to Draft Guidelines for Examination of Computer Related Inventions (CRIs) version 2.0 |                                                 |                                                                                                                                                                                                                                                                                                                                                                       |
|-------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| S. No.                                                                                                                        | Comments/Feedbacks given by                     | Reference Link                                                                                                                                                                                                                                                                                                                                                        |
| 1                                                                                                                             | ACT                                             | <a href="https://ipindia.gov.in/storage/uploads/repdf/1.%20PRIYA%20NAIR_ACT%20Comments%20re%20CGPDTM_CRI-Guidelines_07.07.25.pdf">https://ipindia.gov.in/storage/uploads/repdf/1.%20PRIYA%20NAIR_ACT%20Comments%20re%20CGPDTM_CRI-Guidelines_07.07.25.pdf</a>                                                                                                         |
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| 17                                                                                                                            | SIEMENS TECHNOLOGY AND SERVICES PRIVATE LIMITED | <a href="https://ipindia.gov.in/storage/uploads/repdf/17.%20Siemens%20Technology%20and%20Services%20Private%20Limited.pdf">https://ipindia.gov.in/storage/uploads/repdf/17.%20Siemens%20Technology%20and%20Services%20Private%20Limited.pdf</a>                                                                                                                       |
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| 19                                                                                                                            | SVR PARTNERS                                    | <a href="https://ipindia.gov.in/storage/uploads/repdf/19.%20(A.B.%20Rajasekaran)%20CRI_draft%20guidelines_Feedback_on%20V2-SVR%20Partners.pdf">https://ipindia.gov.in/storage/uploads/repdf/19.%20(A.B.%20Rajasekaran)%20CRI_draft%20guidelines_Feedback_on%20V2-SVR%20Partners.pdf</a>                                                                               |
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| 22                                                                                                                            | SHRI HARSH PANGI (INPA-2580)                    | <a href="https://www.ipindia.gov.in/writereaddata/images/pdf/CRI/All%20comments/draft2/22_Comments on the Revised CRI Guidelines Draft Version 2.0_HarshPangi_INPA2580.pdf">https://www.ipindia.gov.in/writereaddata/images/pdf/CRI/All%20comments/draft2/22_Comments on the Revised CRI Guidelines Draft Version 2.0_HarshPangi_INPA2580.pdf</a>                     |
| 23                                                                                                                            | VIDURNEETI LLP                                  | <a href="https://ipindia.gov.in/storage/uploads/repdf/23.%20CRI%20draft%20Rev2.0%20-%20Formal%20Suggestions%20from%20Vidurneeti%20LLP%20Rev%200%203%20July%202025.pdf">https://ipindia.gov.in/storage/uploads/repdf/23.%20CRI%20draft%20Rev2.0%20-%20Formal%20Suggestions%20from%20Vidurneeti%20LLP%20Rev%200%203%20July%202025.pdf</a>                               |